(e) There are about 18500 towns and villages in Gujarat State. The Government is making special efforts to accelerate the pace of telecom. development in backward and rural areas of the country. As at present the policy is to provide telephone facility irrespective of return in all District/Sub Division Tehsil/Sub Tehsil/Block Headquarters and places with a population exceeding 10,000. Places with a population of 5000 or more and situated within 12-5 Kms of an existing exchanges are planned to be provided with phone facility if the anticipated revenue is at least 25 per cent of the annual recurring expenditure. In case of backward and hilly areas the population limit is relaxed to 2500 and minimum revenue to 15 per cent and 10 per cent of the annual recurring expenditure respectively. Places more than 40 Kms away from an existing exchange will also be considered for telephone facility if the minimum revenue exceeds 25 per cent of the annual recurring expenditure in case of ordinary areas. This limit is reduced to 15 per cent and 10 per cent in respect of backward and hilly areas respectively. The telephone facility will also be provided in case, where the proposals are financially viable.

Reinstatement of Workers

631. SHRI SHYAMA PRASANNA BHATTACHARRYA: Will the Minister of PARLIAMENTARY AFFAIRS AND LABOUR be pleased to tate: the total number of industrial workers reinstated in their services after the formation of Janata Government at the Centre. State-wise and industry-wise?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): Information is being collected and will be laid on the Table of the Sabha after it is received.

नसबंदी के असफल आपरेशनों के मामलों में नसों का पुनः जोड़ा जाना

*632. श्री माठालाल पटेल : क्या स्वास्थ्य और परिवार कल्याण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने राज्य सरकारों को आदेश दिए हैं कि जिन व्यक्तियों की नसबन्दी आपरेशन में कमी रह गई है और जो अब जीविका उपार्जन में अपने को अममर्थ पाते है, उनके आंकड़े एकत्र किए जायें ;

(ख) यदि हां, तो ऐसे लोगों की राज्यवार संख्या कितनी है और सरकार ने उनके प्रति क्या नीति अपनाई है ;

(ग) क्या नसबन्दी किए गए व्यक्तियों की नसों को फिर से जोड़ा जाना सम्भव है ; और

(घ) यदि हां, तो उसका तरीका क्या है और देश में ऐसी व्यवस्था कहां-कहां है ?

स्वास्थ्य और परिवार कल्याण मंत्री (श्री राजनारायण) : (क) और (ख). जी, नहीं । किन्तु, नसबन्दी आपरेशन के कारण जिन व्यक्तियों को जटिलतायें हो गई हैं, उनका मुफ्त इलाज करने के लिए हिदायतें जारी कर दी गई हैं । वैसे तकनीकी तौर पर, नसबन्दी आपरेशन की किसी जटिलता में इतनी शारीरिक दुर्बलता नहीं होती, कि व्यक्ति अपनी रोजी कमाने के अयोग्य हो जाये ।

(ग) जी, हां ।

(घ) एक अन्य आपरेशन द्वारा नस के कटे हुये सिरों को पुनः जोड़ दिया जाता है । जहां-जहां नस जोड़ने की

सुविधायें उपलब्ध हैं, उन स्थानों की राज्य-वार सूची सभा पटल पर रखी गई है । [ग्रन्थागार में रखा गया । देखिए संख्या LT—362/77]

Indians deported from Kenya

633. DR. VASANT KUMAR PANDIT: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether 20 Indians viz., Dr. Yusuf Najamuddin brother of Bohra Head Priest Dr. Syedna Burranuddin and his party of nineteen were deported on or about 15th March, 1977 by the Government of Kenya for indulging in anti-social activities; and

(b) if so, has the Government enquired into the matter and if so, the facts of the case?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI ATAL BIHARI VAJPAYEE): (a) and (b). Dr. Najamuddin and a party of 11 arrived in Kenya on 21st December, 1976. They took part in several Bohra community functions, including the inauguration of a new Jamait Hall by the Kenyan Foreign Minister. On 16th March, 1977, while on a visit to Mombasa, the visitor permits of the party were cancelled. However, they were later permitted by the Kenyan authorities to extent their stay, and the party actually left Nairobi on 23rd March, 1977.

Government has been kept informed of the incident by our High Commissioner in Nairobi. While no reasons were given for the cancellation of the party's visitor permits, it is believed that the Kenyan authorities feared that Dr. Najamuddin's continued stay would provoke disturbances between opposed sections of the Bohra community. According to our information Dr. Najamuddin and his party were not charged with any anti-social activities, neither were they deported.

गुजरात में पासपोर्ट के लिये प्राप्त आवेदन-पत्र

634. **श्री धर्मसिंह भाई पटेल** : क्या **विदेश** मंत्री यह बताने की कृपा करेंगे कि :

(क) गुजरात में 1 अप्रैल, 1976 से 31 मार्च, 1977 तक की अवधि में पासपोर्ट के लिए कितने आवेदन-पत्र प्राप्त हुए;

(ख) कितने व्यक्तियों को पासपोर्ट दिये गये ; और

(ग) इस समय गुजरात में कितने आवेदन पत्र निर्णयाधीन पड़े हैं और उसके क्या कारण हैं ?

विदेश मंत्री (श्री अटल बिहारी वाजपेयी) : (क) गुजरात में 1 अप्रैल, 1976 से 31 मार्च, 1977 की अवधि में 78,539 आवेदन-पत्र ऐसे व्यक्तियों से प्राप्त हुए थे जिनके पास पहले पारपत्र नहीं थे ।

(ख) इस अवधि में ऐसे आवेदकों को 61,393 पारपत्र जारी किए गए थे ।

(ग) 30 अप्रैल, 1977 को गुजरात में विचाराधीन आवेदनों की संख्या 25,129 थी । इनमें से 3,693 मामलों में आवेदकों से अतिरिक्त सूचना मांगी गई थी उसके अभाव में रुके पड़े थे और 500 आवेदन अन्य संगठनों से उत्तर प्राप्त नहीं होने के कारण लम्बित थे । लगभग 16,000 आवेदन 1 जनवरी, 1977 से 31 मई, 1977 की अवधि में, 1976 में इसी अवधि के मुकाबले, काम में 40 प्रतिशत की वृद्धि को पूरा करने के लिए कर्मचारियों की अपर्याप्तता के कारण रुके पड़े थे ।